

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 29 of 2021

IN THE MATTER OF:

**Pioneer Engineered Facility
Management Services Pvt. Ltd.**

...Appellant.

Versus

Medeor Hospital Ltd.

...Respondent.

Present:

For Appellant: Mr. Rakesh Wadhwa, Advocate.

For Respondent: Mr. Abhishek Singh, Advocate.

ORDER
(Virtual Mode)

01.04.2021 Learned Counsel for Respondent wants time to file Reply-Affidavit. Reply may be filed within two weeks. Rejoinder, if any, may be filed within a week, thereafter.

List the Appeal 'For Admission (After Notice)' Hearing on **7th May, 2021**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)